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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 366/2019 & IAs. 9850/2019 and 9852/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff

Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehima Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

HTTPS:HINDILINKS4U.TO & ORS. Defendants

Through: Mr.Narender Kumar, Adv. for D-9
Mr.Abhay Prakash Sahay, CGSC
with Mr.Ansuman, Adv. for D-11 &
D-12
Ms.T. N. Durga Prasad, Mr.Siddarth
Jain, Mr.Gagan Kumar and Mr.Rohan
Narula, Advs. for Atria Convergence
Technologies Pvt. Ltd.
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited

+ CS(COMM) 367/2019 & IAs. 9854/2019 and 9856/2019

WARNERS BROS ENTERTAINMENT INC. Plaintiff

Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehima Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

HTTPS://OTORRENTS.COM & ORS. Defendants

Through: Mr.Narender Kumar, Adv. for D-9
Mr.Abhay Prakash Sahay, CGSC
with Mr.Ansuman, Adv. for D-11 &
D-12



Ms.T. N. Durga Prasad, Mr.Siddarth Jain, Mr.Gagan Kumar and Mr.Rohan Narula, Advs. for Atria Convergence Technologies Pvt. Ltd.

Mr.K. R. Sasiprabhu and Mr.Tushar Bhardwaj, Advs. for Reliance Jio Infocomm Limited

+ CS(COMM) 368/2019 & IAs. 9858/2019 and 9860/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff

Through: Ms.Sneha Jain, Ms.Disha Sharma, Ms.Snehima Saupari, Ms.Surabhi Pande and Mr.Vivek A., Advs.

versus

HTTPS://WWW2.FILMLINKS4U.IS & ORS. Defendants

Through: Mr.Narender Kumar, Adv. for D-9 Mr.Abhay Prakash Sahay, CGSC with Mr.Ansuman, Adv. for D-11 & D-12

Ms.T. N. Durga Prasad, Mr.Siddarth Jain, Mr.Gagan Kumar and Mr.Rohan Narula, Advs. for Atria Convergence Technologies Pvt. Ltd.

Mr.K. R. Sasiprabhu and Mr.Tushar Bhardwaj, Advs. for Reliance Jio Infocomm Limited

+ CS(COMM) 369/2019 & IAs. 9861/2019 and 9863/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff

Through: Ms.Sneha Jain, Ms.Disha Sharma, Ms.Snehima Saupari, Ms.Surabhi Pande and Mr.Vivek A., Advs.

versus



HTTP://TAMILROCKERS.WS & ORS. Defendants
Through: Mr.Abhay Prakash Sahay, CGSC
with Mr.Ansuman, Adv. for D-26 &
D-27
Ms.T. N. Durga Prasad, Mr.Siddarth
Jain, Mr.Gagan Kumar and Mr.Rohan
Narula, Advs. for Atria Convergence
Technologies Pvt. Ltd.
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited

+ CS(COMM) 399/2019 & IAs. 10535/2019 and 10537/2019
WARNER BROS. ENTERTAINMENT INC. Plaintiff
Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehima Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

HTTP://MP4MOVIEZ.IO & ORS. Defendants
Through: Mr.Narender Kumar, Adv. for D-11
Mr.Abhay Prakash Sahay, CGSC
with Mr.Syed Husain, Adv. for D-13
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited

+ CS(COMM) 400/2019 & IAs. 10542/2019 and 10544/2019
WARNER BROS. ENTERTAINMENT INC. Plaintiff
Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehima Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

HTTP://WWW2.SERIES9.IO & ORS. Defendants
Through: Mr.Narender Kumar, Adv. for D-9



Mr.Mishra and Mr.M. K. Tiwari,
Advs. for D-11 & D-12
Ms.T. N. Durga Prasad, Mr.Siddarth
Jain, Mr.Gagan Kumar and Mr.Rohan
Narula, Advs. for Atria Convergence
Technologies Pvt. Ltd.
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited

+ CS(COMM) 402/2019 & IAs. 10548/2019 and 10550/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff

Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehima Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

HTTPS://WWW.UWATCHFREE.ST & ORS. Defendants

Through: Mr.Narender Kumar, Adv. for D-9
Mr.Abhay Prakash Sahay, CGSC
with Mr.Syed Husain, Adv. for D-11
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited

+ CS(COMM) 403/2019 & IAs. 10554/2019 and 10556/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff

Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehima Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

HTTP://WWW.ONLINEWATCHMOVIES.COM.PK/
& ORS. Defendants

Through: Mr.Narender Kumar, Adv. for D-9



Mr.Mishra and Mr.M. K. Tiwari,
Advs. for D-11 & D-12
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited

+ CS(COMM) 407/2019 & IAs. 10598/2019 and 10600/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff

Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehim Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

HTTPS://WW2.MOVIERULZFREE.COM & ORS. Defendants

Through: Mr.Narender Kumar, Adv. for D-9
Mr.Anil Soni, SGSC with Mr.Amit
Gupta, Adv. for D-11 & D-12
Ms.T. N. Durga Prasad, Mr.Siddarth
Jain, Mr.Gagan Kumar and Mr.Rohan
Narula, Advs. for Atria Convergence
Technologies Pvt. Ltd.
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited

+ CS(COMM) 409/2019 & IAs. 10607/2019 and 10609/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff

Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehim Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

HTTPS://SKYMOVIES.LIVE & ORS. Defendants

Through: Mr.Narender Kumar, Adv. for D-9
Mr.Anil Soni, SGSC with Mr.Amit



Gupta, Adv. for D-11 & D-12
Ms.T. N. Durga Prasad, Mr.Siddarth Jain, Mr.Gagan Kumar and Mr.Rohan Narula, Advs. for Atria Convergence Technologies Pvt. Ltd.
Mr.K. R. Sasiprabhu and Mr.Tushar Bhardwaj, Advs. for Reliance Jio Infocomm Limited

+ CS(COMM) 418/2019 & IAs. 10880/2019 and 10882/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff
Through: Ms.Sneha Jain, Ms.Disha Sharma, Ms.Snehima Saupari, Ms.Surabhi Pande and Mr.Vivek A., Advs.

versus

HTTPS://YO-MOVIES.COM & ORS. Defendants
Through: Mr.Narender Kumar, Adv. for D-9 Mr.Abhay Prakash Sahay, CGSC with Mr.Syed Husain, Adv. for D-11 Mr.K. R. Sasiprabhu and Mr.Tushar Bhardwaj, Advs. for Reliance Jio Infocomm Limited

+ CS(COMM) 419/2019 & IAs. 10887/2019 and 10889/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff
Through: Ms.Sneha Jain, Ms.Disha Sharma, Ms.Snehima Saupari, Ms.Surabhi Pande and Mr.Vivek A., Advs.

versus

HTTPS://WWW.TAMILROCKERMovies.COM & ORS. Defendants
Through: Mr.Narender Kumar, Adv. for D-9 Mr.Abhay Prakash Sahay, CGSC



with Mr.Syed Husain, Adv. for D-11
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited

+ CS(COMM) 422/2019 & IAs. 10910/2019 and 10912/2019
WARNER BROS. ENTERTAINMENT INC. Plaintiff
Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehima Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

HTTPS://XMOVIES08.RU & ORS. Defendants
Through: Mr.Narender Kumar, Adv. for D-9
Mr.Abhay Prakash Sahay, CGSC
with Mr.Syed Husain, Adv. for D-14
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited

+ CS(COMM) 457/2019 & IAs. 11595/2019 and 11597/2019
WARNER BROS. ENTERTAINMENT INC. Plaintiff
Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehima Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Advs.

versus

MOVIESFLIX.NET_& ORS. Defendants
Through: Mr.Narender Kumar, Adv. for D-22
Mr.Abhay Prakash Sahay, CGSC
with Mr.Syed Husain, Adv. for D-24
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Advs. for Reliance Jio
Infocomm Limited



+ CS(COMM) 515/2019 & IAs. 12927/2019 and 12929/2019

WARNER BROS. ENTERTAINMENT INC. Plaintiff

Through: Ms.Sneha Jain, Ms.Disha Sharma,
Ms.Snehima Saupari, Ms.Surabhi
Pande and Mr.Vivek A., Adv.

versus

RUTRACKER.ORG & ORS. Defendants

Through: Mr.Narender Kumar, Adv. for D-9
Mr.Abhay Prakash Sahay, CGSC
with Mr.Syed Husain, Adv. for D-29
Mr.K. R. Sasiprabhu and Mr.Tushar
Bhardwaj, Adv. for Reliance Jio
Infocomm Limited

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

ORDER

% 24.10.2019

These matters are listed in this Court because of the order dated 24th July, 2019. Since the matters are on the stage of service, I deem it appropriate to list these matters before learned Joint Registrar for ensuring the service on the parties and completion of pleadings.

List these matters before Joint Registrar on November 18, 2019.

Till the matters are listed before this Court, interim order shall continue.

V. KAMESWAR RAO, J

OCTOBER 24, 2019/bh